1 (25)

Declaration of Assets and Liabilities

Year 2024-2025

I, SANJAY KUMAR RAWAT, Son of SRI RAJ KISHORE RAWAT, aged **50**, years, belonging to Bihar Legislative Assembly, Patna Service and presently working as ASSISTANT SECTION OFFICER of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25000/-	BABLI KUMARI	AASHWI		Topola :
			75,000	SHREE		
(ii)	Deposits in Banks, Financial	Rs 2,37,663/-(SBI SB -	Rs 3,04,243/-(SBI SB -	NIL	NIL	NIL
1	Institutions And	A/C- 10749089553)	A/C- 30103887151)			
1	Non-Banking	Rs 4,12,695/-(SBI SB -	Rs 17,000/- (FD in			
	Financial Companies		SAHARA INDIA)			2 "
		Rs 5,50,274/-(SBI PPF				
(;;;)	Bonds, Debentures	A/C-35573002948)	D 0000/			
(iii)	and Shares in companies	SIP- 2000/-Rs.	Rs8000/-	NIL	NIL	NIL
		Per Month	Per Month			
(·)	011 6 11	Start from Feb.2024	(GOLD Scheme)			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs 24292/-	Rs10000/- Per Month	NIL	NIL	NIL
		Per Annum	in Postal Saving			
		Premium for LIC	Rs 11158/- Per			
		No. Of Policy (03)	Annum Premium LIC			
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion	NIL	NIL	NIL	NIL
		Year-2007				
		BR-01AH- 0767				
- 1		Hero Passion				
		Year 2023				
	A STATE OF THE PARTY OF THE PAR	BR-01HD- 3564				
(vi)	Jewellery (give details of weight and value)	Gold 50 gm.	Gold 230 gm.	Gold 25 gm.	NIL	NIL
			Silver 500 gm	Silver 50 gm		
	and value)	Ø		0.11		
(vii)	Other assets, such	NIL	Home Appl.	NIL	NIL	NIL
	as values of claims / interests		Rs100000/	11 12 - 41 /1		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets:</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self		Spouse Name(S) BABLI KUMARI	Dependant-1 Name AASHWI SHREE	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	West Panchsheel Gandhi Lane,Gola Danapur ,Patna Khata No758 Kheshara No114 Thana No21 Total Land :- 868 S	Road,	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	NIL	NIL
	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL		NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2025
(a)	(i) Loans from Banks	Personal Loan from HDFCBank, Patna	10,00000/-
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	800
	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	# # # # # # # # # # # # # # # # # # #
	(f) Other dues, if any	NIL	•
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No AGQPR7822M	



(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
(iii) Sales Tax [Only in case of proprietary business]	
(iv) Property Tax	

C. Personal Detail:-

Place: PATNA

Date: ..11./02/2025

GPF/CPF/PRAN No. :-PTS/BLA-1290

Gender M (M/F):-

Date of Birth 05 / 04 / 1975

Class/Group **B** (A/B/C)

Cadre **Bihar Legislative Assembly Secretariat Service**

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District **PATNA**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SANJAY KUMAR RAWAT

Designation

: Assistant Section Officer

Department : Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.